

Relief to Families of Poonch District

163. Shri Inderjit Malhotra: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Central Government gave any relief or resettlement financial aid to those families of Poonch District (Jammu & Kashmir), who were uprooted during the Pakistani invasion in 1965;

(b) if so, the total number of families who received the assistance;

(c) the main items of relief provided; and

(d) the total expenditure incurred thereon?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes.

(b) and (c). About 40,000 families were displaced temporarily from the Rajouri-Poonch-Reasi area. After the cease-fire, most of these families returned to their original places by December, 1965 and the rest by March, 1966. In the initial stages, free rations, ad hoc cash grants varying from Rs. 20 to Rs. 30 per family, blankets/quilts, utensils and some other essential articles were given to the deserving families as immediate relief measure. For their resettlement the following assistance was sanctioned:

(i) Subsistence grant: Rs. 100 to Rs. 300 per family, depending on the size of the family;

(ii) Grant for repair to houses:

(a) Upto Rs. 500 for reconstruction of houses completely destroyed;

(b) Upto Rs. 300 for repair to houses damaged;

In addition a tree and two poles or two trees to be provided in either case

by the State Government from its forests.

(iii) Grant for reconstruction of shops damaged/destroyed: Rs. 500.

(iv) Trade/Business Loan;

Upto Rs. 2,000 in rural areas and upto Rs. 5,000 in urban areas.

While 38070 families have been given subsistence grant, 3239 families only could be given housing assistance so far.

(d) Rs. 127.89 lakhs.

Jammu and Kashmir Officers in I.A.S.

164. Shri Inderjit Malhotra: Will the Minister of Home Affairs be pleased to state:

(a) whether the Jammu and Kashmir Government Officers have also been taken into I.A.S. cadre;

(b) if so, their number; and

(c) the number of officers from other States now serving in the State of Jammu and Kashmir?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) 16 Jammu and Kashmir State Service Officers were appointed to the I.A.S. cadre for Jammu and Kashmir at the time of initial constitution of the cadre.

(c) 7 ICS/IAS officers are serving in the State of Jammu and Kashmir on deputation from other States.

Rehabilitation Work in Chhamb-Jaurian Sector

165. Shri Inderjit Malhotra: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the stage at which the rehabilitation work in the Chhamb-Jaurian sector of Jammu & Kashmir stands;